Shri M. M. Das: In the State second Five Year Plans there were proposals for the establishing of 8 engineering colleges, out of which 6 have already been established and two remain to be established. There is one college in Waltair in Andhra that has already been established, but about Warangal I do not know.

Shri Ranga: The hon. Member asked about the proposal to establish an engineering college at Warangal; but the hon. Deputy Minister is talking about Waltair.

Mr. Speaker: There is no good falling foul upon the Minister. He said he is aware of the college at Waltair, but he does not know about Warangal.

Shri Ranga: The second portion he did not say.

Mr. Speaker: He said it; the hon. Member did not hear him.

Shri Ranga: No.

Mr. Speaker: I heard him. Hon. Members will just have regard for one another.

Shri Damani: May I know what is the general policy for locating the technical schools and whether any consideration will be given to the backward areas like Rajasthan in locating technical schools?

Shri M. M. Das: We receive proposals from two sources—from State Governments and from private parties. The location of the site depends upon the State Government so far as their own proposals are concerned and the State Governments are consulted by private parties for proposals for which the Central Government give some help.

Shri Damani rose-

Mr. Speaker: Only one question to each hon. Member. Mr. Heda.

Shri Heda: May I know whether it is a fact that the Central Government has agreed to give a grant for one engineering college in Andhra Pradesh and for that college the Chia Minister has suggested the name o Warangal?

Shri M. M. Das: At present I havno information about that. I have told
the hon. House that so far as the
second Five Year Plan is concerned,
one college in Waltair has already
been established. I do not know anything about an Engineering College in
Warangal.

Mr. Speaker: Hon. Members are committing the hon. Minister to stick to just one college, though there are chances of more than one college for Andhra Pradesh. That is the service that we are doing. Hon. Members will refrain from asking question for which the Ministers say that they do not know. If you force them, they will say "No."

Shelters for the Homeless in Delhi

*884. Shri Gajendra Prasad Sinha:
Shrimati Mafida Ahmad:

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 648 on the 29th November, 1957 and state the sites where shelters for homeless people in Delhi will be located?

The Minister of State in the Ministry of Home Affairs (Shri Datar):
No suitable sites for the construction of the shelters have yet become available, Government are however pursuing the matter with the Delhi Administration.

Shri Gajendra Prasad Sinha: May : I know whether a complete sur is has been made of the homeless in Delhi?

Shri Datar: A survey has been made by some central social workers and in 1934 the number was put down at about 6,000.

Shri Gajendra Prasad Sinha: May I know what will be the contribution of the Corporation towards the building of these shelters?

Shri Datar; This is a question that is yet to come before the Delhi Municipal Corporation. They will consider the whole matter.

Shri Gajendra Prasad Sinha: May I know by what time the Government will be able to find a suitable site for erecting these shelters?

Shri Datar: As early as possible.

Shri B. K. Gaikwad: Are Government aware of the number of such homeless people in Delhi and if so what attempts Government are making to settle these homeless people as early as possible?

Shri Datar: That is the question which I have just now answered.

Shri B. K. Gaikwad: I want to know the number of homeless people and what attempts Government are going to make.

Shri Datar: I said just now and had the hon. Member followed me, he would have known that in 1954, according to a survey made by certain social workers, the figure wa; put down at 6,000. Now it is likely to be in the neighbourhood of about 10,000.

Oil and Natural Gas Rules

*885. Shrimati Tarkeshwari Sinha: Willi the Minister of Steel, Mines and Fuel be pleased to state:

- (a) whether the conservation and development Rules as regards oil and natural Gas have been finalised; and
 - (b) if so, the main features thereof;

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) and (b). No, Sir. The question of framing suitable rules on this subject is under active consideration.

Shrimati Tarkeshwari Sinha: May I know whether Government can give us any idea as to how much coordination is established between the Oil and Natural Gas Commission and the various plants in the public sector which produce or are likely to produce gas?

Shri K. D. Malaviya: I am not able to understand the question.

Mr. Speaker: Co-ordination by means of rules?

Shrimati Tarkeshwari Sinha: The rules relate to conservation and development. So, I asked how much co-ordination is at present established between the Oil and Natural Gas Commission on the one hand and the various plants in the public sector which are producing gas or are likely to produce gas in the near future.

Shri K. D. Malaviva: I am not aware of any public sector body which is producing gas which comes under the purview of the Ministry of Steel Mines and Fuel. So far as the Oil and Natural Gas Commission is concerned, only when we start producing natural gas, there will arise the question of co-ordinating the activities the Commission. We are already framing rules for the conservation and regulation of natural gas that might have been produced along with liquid oil or separately. As soon as that is ready. I will lay it on the Table of the House.

Shrimati Tarkeshwari Sinha: In view of the fact that the hon. Minister is in charge of Steel as well as Mines and Fuel, may I know whether any provision has been made in the various steel plants like Rourekela, Bhilai and Durgapur, to produce gas as a byproduct and the utilisation of gas as by-product?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): I think, Sir, that is artificial gas and not natural gas. That is a by-product and the hon. lady Member is confusing the two

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क्या क्षिता और वैज्ञानिक गवेवला मंत्री १ दिसम्बर, ११४७ के तारांकित प्रश्न संस्था